COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 173 OF 2018

Dated: 23rd August, 2018

In the matter of:

Torrent Power Limited Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on <u>20-09-2018</u>.

Court Master / PPS

tpd/vg